

**NOTIFICATION No. 145 / 2013****I**

The District Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below:

<b>S. No.</b>	<b>Name and Designation (1)</b> <b><i>Thiru / Tmt./Selvi.</i></b>	<b>Transferred and posted as (2)</b>
1	S.Somasekaran, I Additional Judge (TADA), City Civil Court, Chennai.	IX Additional Judge (CBI Cases), City Civil Court, Chennai in the existing vacancy.
2	S.Ramathilagam, Additional District Judge & Presiding Officer, Special Court under E.C. Act, Salem.	Principal District Judge, Namakkal vice Thiru A.Devasahayam, retiring on 31.07.2013 A.N.
3	R.V.R.Deenadayalan, I Additional District Judge, Erode.	Principal District Judge, Pudukkottai vice Thiru K.Palanisamy, retiring on 31.07.2013 A.N.
4	M.Nazir Ahamed, I Additional District Judge (PCR), Thanjavur.	Principal District Judge, Tirunelveli vice Thiru R.Rajasekaran, transferred.
5	S.Thangakani, Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.	District Judge, Sivagangai in the existing vacancy.
6	M.Prakasan, Special Judge, Special Court under the TNPID (In Financial Establishments) Act, Madurai.	Additional District Judge, Ramanathapuram vice Tmt.K.Govindarajan Thilakavadi, transferred.
7	K.Govindarajan Thilakavadi, Additional District Judge, Ramanathapuram.	Sessions Judge, Mahalir Neethimandram, Tiruchirappalli vice Thiru A.Thiruneelaprasad, transferred.
8	A.Thiruneelaprasad, Sessions Judge, Mahalir Neethimandram, Tiruchirappalli.	Special Judge, Special Court under the TNPID (In Financial Establishments) Act, Madurai vice Thiru M.Prakasan, transferred.

<i>S. No.</i>	<i>Name and Designation (1)</i> <i>Thiru / Tmt./Selvi.</i>	<i>Transferred and posted as (2)</i>
9	S.Kumaraguru, Sessions Judge, Sessions Court for exclusive trial of Bomb-Blast Cases, Chennai at Poonamallee	Principal District Judge, Cuddalore vice Thiru T.Ravindran, transferred
10	V.Ramasamy, Judge, Family Court, Salem	Sessions Judge, Sessions Court for exclusive trial of Bomb-Blast Cases, Chennai at Poonamallee vice Thiru S.Kumaraguru, transferred.

## II

The Hon'ble The Chief Justice is pleased to make the following appointments in the High Court, Madras and Madurai Bench of the Madras High Court, Madurai:

Thiru T.Ravindran, Principal District Judge, Cuddalore, who has been deputed to function as officer on Special Duty in High Court, Madras, is transferred and posted on other duty as Registrar (Judicial), High Court, Madras vice Thiru G.Saravanan, transferred.

Thiru RMT.Teekaa Raman, Chairman, Sales Tax Appellate Tribunal, Chennai, who has been deputed to function as officer on Special Duty in High Court, Madras, is transferred and posted on other duty as Additional Registrar (Vigilance), High Court, Madras vice Thiru V.P.Raveendran, transferred.

Thiru R.Rajasekaran, Principal District Judge, Tirunelveli is transferred and posted on other duty as Registrar (Judicial), Madurai Bench of Madras High Court, Madurai vice Thiru S.Thangakani, transferred.

HIGH COURT, MADRAS.  
DATED : 29.07.2013.

Sd/- P.KALAIYARASAN,  
REGISTRAR GENERAL